

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

To

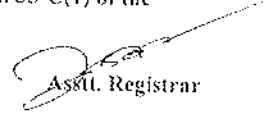
Dated: 31/08/2017

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70815/2017-EX[DB] dated 29/08/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/CROSS/125/2008 E/3248/2007	CCE, MEERUT-I Excise Chowk, University Road, Mangal Pandey Nagar, Meerut - 250005.
		Name and Address of Respondent
2		KAMAKHYA STEELS (P) LTD. 2nd KM Stone, Najibabad, Bijnor, U.P.,

Copy To

3 Advocate(s) / Consultant(s):

Rajesh chibber
FA-9, KAVI NAGAR,
GHAZIABAD,
UP

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise & Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

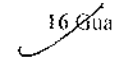
9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad -- 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16  Guard File


 Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL

REGIONAL BENCH : ALLAHABAD

COURT No. I

APPEAL No: E/3248/2007-EX[DB] with
CROSS Application No: E/CROSS/125/2008

(Arising out of Order-in-Original No. 32/COMMR./MRT-I/2007 dated
30/07/2007 passed by Commissioner of Central Excise, Meerut-I)

Commissioner of Central Excise, Meerut-I

Appellant

Vs.

M/s. Kamakhya Steels (P) Ltd.

Respondent

Appearance:

Shri Rajeev Ranjan (Joint Commr.) AR
Shri Rajesh Chhibber (Advocate)

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing & Decision : 29/08/2017

FINAL ORDER NO. 70815/2017

Per: Anil Choudhary

Heard the submissions of both the parties and perused

the facts on record.

2. As the amount in dispute is less than Rs.10,00,000/-,
thus the appeal is dismissed under litigation policy, without
entering into merits of the case. Cross Objection also stands
disposed of.

(Dictated & Pronounced in Court)

-Sd/-

(ANIL G. SHAKKARWAR)

Member (TECHNICAL)

Lks

सहायक दर्जीकार/Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अपील अधिकरण/(C.E.S.T.A.T.)
38, एन. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

-Sd/-

(ANIL CHOUDHARY)

Member (JUDICIAL)

